

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2008
ANSWERED ON:08.03.2013
SEIZURE OF DRUGS
Tagore Shri Manicka

Will the Minister of FINANCE be pleased to state:

- (a) whether large quantities of drugs have been seized from various airports across the country in the recent past;
- (b) if so, the details thereof for the last six months;
- (c) the number of persons arrested in this connection and action taken/being taken against them; and
- (d) the preventive measures taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)&(b) The details of drugs seized from various airports across the country in the recent past for the last six months is as below:-

Period (From Sept,2012 to Feb, 2013)

No.of cases	Qty seized (in Kgs)	Value of Seized goods (Rs. in crore)
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39	342.657	85.27
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(c) 41 persons were arrested under the provisions of NDPS Act. The action of launching of prosecution and imposition of fine, etc. is taken against them under provisions of NDPS Act

(d) All the Customs formations at Airports including DRI have been sensitized to prevent the smuggling of Drugs (NDPS). Constant surveillance is kept on Seaports, Airports and Land Customs Stations.